

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 309
(IB)-244(ND)/2017
CA/235/2019 CA/246/2019

IN THE MATTER OF:

M/s. Indian Bank ... **Applicant/Petitioner**

Versus

M/s. Athena Demwe Power Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 02.11.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Arun Kathpalia, Sr. Adv. With Ms. Medha Sachdev and Avinash Mathews, Gagan Chawla, Adv. For Y.N. Apparan and Ms. Ramakrishna. Mr. Manish Dua, Adv. For PG Sastry and KBN Manimala, Mr. NPS Chawla, Mr. Sujoy Dutta, for RP, Mr. Brijesh Kumar Tamber for CoC, Mr. Sriharsha Peechara for State Bank of Arunachal Pradesh.

ORDER

List the case on 02.12.2020.

— S.d —

(L.N. GUPTA)
MEMBER (T)

— S.d —

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)